

## ANNEXURE

|                           |                          | Bombay | Calcutta | Delhi | Madras |
|---------------------------|--------------------------|--------|----------|-------|--------|
| Total written             | 1975                     | 51416  | 17789    | 30451 | 11295  |
| Complaints                | 1976                     | 52112  | 21110    | 49087 | 12437  |
| Received for last 3 years | 1977<br>(Up to Oct. '77) | 41099  | 77017    | 27007 | 8104   |

**J.P.'s appeal to Pakistan and Bangladesh re: Sikh Gurudwaras**

2277. SHRI KANWAR LAL GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that Shri Jaya Prakash Narayan had appealed to the Governments of Pakistan and Bangladesh to allow Sikh Sewadars to be left in Gurudwaras in those countries;

(b) if so, have Government taken up the matter with the aforesaid two Governments; and

(c) if so, the reaction of Pakistan and Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) No, Sir.

(b) and (c). Do not arise.

**Central Fund for Steel Industry**

2278. SHRI EDUARDO FALEIRO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government is considering a proposal to do away with the Central Funds for Steel Industry; and

(b) if so, what are the broad outlines of this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). An Inter Ministerial Committee under

the Chairmanship of Shri Marathe, formerly Chairman, Bureau of Industrial Costs and Prices which was appointed by Government to determine retention prices of various products of iron and steel had in its report submitted to Government in July 1977 *inter alia* recommended for the early closure of this fund as it had lost its basic utility because the contribution available to the fund was likely to be extremely small in view of the nominal margin between the net realisation and retention prices of various categories of iron and steel. This recommendation of the Committee has already been accepted by Government and SAIL asked to implement it.

**Strength of Physicians in C.G.H.S.**

2279. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the total sanctioned strength of physicians under C.G.H.S.—State-wise and how many of these posts have been actually filled up;

(b) the number of sanctioned Ayurvedic posts of physicians under C.G.H.S. in the country;

(c) the policy of Government towards giving due recognition to every indigenous system of medicine under C.G.H.S.; and

(d) the action taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMB PRASAD YADAV): (a) A statement